

**HIGH COURT OF JAMMU AND KASHMIR AT JAMMU  
(Chief Justice's Secretariat)**

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**NOTIFICATION**

**No.:** 1618

**Dated:** 08-03-2019

In continuation to Notification No. 1651 dated 15.02.2019, it is notified for information of all concerned that the written test (Objective Type) for the posts Data Entry Operators in Subordinate Courts of the State pursuant to Advertisement Notification No. 986 dated 20.02.2014, which was earlier scheduled to be held on 16.02.2019 (Saturday) and was postponed, shall now be held on **16.03.2019 (Saturday)**. The venue, time and conditions already notified vide Notification No. 1608 dated 01.02.2019 shall remain same.

Sd/  
(Jawad Ahmed)

Principal Secretary to  
Hon'ble the Chief Justice

No. 1052-61/PS4

Dated: 08-03-2019

**Copy to the:-**

1. Registrar General, High Court of Jammu and Kashmir at Jammu.
2. Registrar Vigilance, High Court of J&K at Jammu.
3. Registrar Rules, High Court of J&K at Jammu.
- 4-5. Registrar Judicial, High Court wing, Srinagar/Jammu.  
..... for information.
6. Secretary to Hon'ble Mr Justice Ali Mohammad Magrey for information of his Lordship.
7. Secretary to Hon'ble Mr Justice D. S. Thakur for information of his Lordship.
8. Director Information J&K for publication of the Notice in all leading dailies of J&K State for three consecutive days.
9. Director, Radio Kashmir Jammu/ Srinagar/ Leh/ Bhandarwah/ Kupwara/ Kargil for putting the notice on air for five consecutive days in addition to the Rozgar Bulletin.
10. Director, Door Darshan Kendra, Jammu / Srinagar for telecasting the substance of the notice for five consecutive days in addition to the Rozgar Bulletin.
11. Incharge Rozgar Bulletin Radio Kashmir Srinagar with the request to broadcast the Notification for wider publicity of the candidates.
- ✓ 12. Incharge NIC, High Court Wing, Jammu for uploading on the High Court Website.

(G. M. Paray)  
Joint Registrar